

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH)
ROHINI COURT, DELHI**


ORDER

I hereby authorize the following Judicial Officers of Delhi High Judicial Service of North District under section 10 (3) of the Criminal Procedure Code, 1973 to dispose of Bail/Urgent Criminal Applications pertaining to all the police stations/Investigating Agencies of North District, the narcotics Drugs & Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002, POCSO Act and the Maharashtra Control of Organized Crime Act, 1999 (North District) and U/s 21-A of the Punjab Courts (Delhi Amendment) Act 1997 to exercise all the powers as vested to undersigned U/s 34 of Punjab Court Act, 1918 and also hear and dispose of urgent Civil matters pertaining to North District during the period mentioned against their names in the **Winter Vacation 2022 w.e.f 26.12.2022 to 31.12.2022:-**

SNO	Name of Judicial Officers	Designation	Detention Period
1.	Sh. Satish Kumar	ASJ-03	26.12.2022 & 27.12.2022
2.	Ms. Richa Gusain Solanki	ASJ(FTSC)(POCSO)	28.12.2022
3.	Sh. Vinod Yadav	PO/MACT-02	30.12.2022 & 31.12.2022

Note:-

1. The Judicial Officer available on the date as mentioned against his/her name shall act as officiating Principal District & Sessions Judge on that particular day and shall also look after the Administrative work of the North District and any correspondence with the Hon'ble High Court of Delhi and with other Ld. Principal District & Session Judge(s) shall be made with prior telephonic concurrence of the undersigned.
2. The above named Judicial Officers shall hold the court in their respective court rooms during winter vacation and shall be assisted by their own court staff.
3. The Judicial Officers named above & the court staff detained by them would be entitled to avail compensatory leave (as per rules) in the English Calendar year 2023 in lieu of actual duties performed by them during the winter vacation 2022.


(VIMAL KUMAR YADAV)
PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH)
ROHINI COURT COMPLEX, DELHI


No. 41164-217 /F2(9)/Judl./North/2022

Dated: 14/12/2022

Copy forwarded for information & necessary action to :

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, (HQ) Delhi.
3. The Ld. Principal District & Sessions Judge, (N/W), Delhi
4. The Chief Metropolitan Magistrate, North-District, Rohini Courts, Delhi.
5. The Senior Civil Judge, North-District, Rohini Courts, Delhi.
6. The Administrative Civil Judge, North-District, Rohini Courts, Delhi.
7. The Judicial Officers concerned.
8. The Chief Public Prosecutor, North-District, Rohini Courts, Delhi

9. The Officer In-Charge/Controlling officer, Pool Car, Rohini Courts, Delhi.
10. DDO Accounts Branch, North-District, Rohini Courts, Delhi.
11. The Commissioner of Police, ITO, Police Headquarter, Delhi
12. The Deputy Commissioner of Police (Rohini).
13. The Deputy Commissioner of Police (North-West).
14. The Deputy Commissioner of Police (Outer-North)
15. All AOJs/ Branch In-Charge of North District, Rohini Courts, Delhi.
16. AOJ/Branch In-Charge, Filling Section, Rohini Courts, Delhi.
17. The Secretary, Bar Association, Rohini Courts, Delhi.
18. Dealing Clerk, Facilitation Centre, Rohini Court, Delhi.
19. The Website, North District, Rohini Court, Delhi
20. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi
21. The PS to the undersigned.
22. Reader to the undersigned.
23. The In-Charge Caretaking Branch, Rohini Courts, Delhi.
24. Branch In-Charge, R&I for uploading on Layers.


14/12/22

PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH)
ROHINI COURT COMPLEX, DELHI

